## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

STARRED QUESTION NO:19 ANSWERED ON:05.12.2013 NATIONAL COMPETITION POLICY Adsul Shri Anandrao Vithoba;Yadav Shri Dharmendra

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has implemented/or proposes to implement the National Competition Policy to achieve highest sustainable levels of economic growth;

(b) if so, the details thereof;

(c) whetherIndia is an attractive destination for foreign investors;

(d) if so, the details thereof including the names of the top three investing countries into India; and

(e) the steps taken/being taken by the Government to achieve the desired goal under the National Competition Policy?

## Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 19 FOR ANSWER IN LOK SABHA ON 05.12.2013.

(a) & (b) Madam, formulation of a National Competition Policy is under consideration of the Government.

(c) & (d) The top three investing countries into India, as per the data supplied by Department of Industrial Policy and Promotion from April, 2000 to September, 2013 are Mauritius, Singapore and United Kingdom.

(e) Does not arise in view of (a) & (b) above.